Declaration of Assets and Liabilities

(4)

Year: 20.2.3-20.2.4..

1, Amlendra Prascol Mahn, Son/Daughter of Rom Harayam mahta aged presently working son Director, Bihar widhum Cubha, Raha give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

Details of movable assets

Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.		Self	Spouse Name (s)	Dependant-1 name	Dependant-2 Name	Dependa nt-3 Etc. Name
12/4(i)	Cash	30,000+13	21000/- M	-		_
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	(Seven los)	1 Lone			,
24 (iii)	Bonds, Debentures and Shares in companies					_
(iv)	Other financial institutions, NSS, Policies, etc.	_	1 km · fix el depocit inser		-	
(v)	Motor Vehicles (details of make, etc.)	Motor eyele BRIAL-5330		io a — a francis		-
(v)	Jewelry (give details of weight and value	To gra gold.	110 de dola	<u> </u>		-
(v)	Other assets, such as value of claims/interests	230 sam Sita 80.		-		

Note:- Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.*Dependent here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indication the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 name	Dependant-2 Name	Dependant-3 Etc. Name
(i) _	Agricultural Land -Locations (s) -Survey number(s) -Extent (Total measurement) -Current market value		9 . 375 desing.			
(ii)	Non- Agricultural Land -Locations (s) -Survey number(s) -Extent (Total measurement) -Current market value		9.175 desid New Pathon colony, Beur			
(iii)	Building (Commercial and residential) -Survey/door Number (s) -Extent (Total measurement) -Current market value		Residential House Hew paths colory, nem.			

In Ant

- Edward	The state of the s					
(iv)	Houses/Apartments, etc.	Wild by		grand (Application)		
	-Survey/door Number (s) -Extent (Total measurement) -Current market value		-		,	
(v)	Other (such as interest in property)	-				^

(2) I give herein below the details of my liabilities/over dues to public financial institutions and government dues:[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank/Financial Institution(s)/Department(s)	Amount outstanding as 13-02-2023
(a)	(i) Loans from Banks	Maria Carta de Carta	
	(ii) Loans from financial institutions House Loan	LIC HFL Patna,	1198577=10
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	-	_
	(c) dues to departments dealing with supply of electricity	9100	romani, ar esplanografi esperante. Tra
	(d) dues to departments dealing with telephones	100 to 10	_
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	_	
95 8°	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax	354454-13,	
	Return filed. Give also Permanent Account Number (PAN)]	Acrpm 792312 24	į.
	(ii)Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed]	" " " " " " " " " " " " " " " " " " " "	
	(iii) Sales Tax [Only in case of proprietary business]	en en transcription de la contratation de dissentant des pro-	
	(iv) Property Tax	and the second section of	

•	Personal	Datail
C.	Personal	Detail

GPF/CPF/PRAN NO.	: pts	(M/F) - 1 07-04	ما
Gender	:-	/ $(M/F) - f$	note
Date of Birth	·	07-04	-1962
Class/Group		(A/B/C)	A
Cadre			

(Full Name e.g. B.A.S.:- Bihar Administrative Service, B.S.S.-Bihar Secretariat Service etc.)

Home District

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature :....

Name of Employee : AMLEN

: AMLENDRA PRASAD MAHTO

PLACE: Patr 97
Designation : 5) rector
Department : Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.